



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.12.2024

NOTICE

Please take notice that the following matter was not be taken up in the Court – II on 29.11.2024. The next date of hearing in the matter is **13.12.2024**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 252 - 255 of 2023 & I.A. No. 5793 of 2024 (PH)	Mantena Engitec Pvt. Ltd. Vs. Ravi Sankar Devarakonda	Kumar Anurag Singh Pradeep Bindra	Saswat Acharya Govind Manoharan Mrs. Samiksha Diksha Tiwari

By order of Hon'ble Chairperson
-Sd/-
Registrar